

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/10822/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Biswajit Chakraborty,
Special Judge, CBI, Assam,
Addl. Court No. II, Chandmari, Guwahati.

Dated Guwahati, the th 10 November, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No.SPL/CBI/Addl-II/143-2022/654 dated 04.11.2023.

Sir,


With reference to the above, I am directed to inform you that you have been granted **casual leave on 03.11.2023**, as prayed for. The Special Judge, CBI, Addl. Court No. 1, Chandmari, Guwahati will remain in charge of your Court and Office in your absence.

Yours faithfully,


JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-48/2017/10823-10824/A, dated , 10-11-23
Copy to:

1. The Special Judge, CBI, Addl. Court No. 1, Chandmari, Guwahati.
- ✓ 2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
